

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/182/ (IB)/2017
NAME OF THE PETITIONER(S) : KOTAK COMMODITIES SERVICES LTD
NAME OF THE RESPONDENT(S) : SUBBURAJ SPINNING MILLS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	S.K. SRINIVASAN M. Thiruv Kumar (9444403283)	Counsel for petitioner	J. Thiruv Kumar
2.	P.J. RISHIKESH P. Sri Anandh	Counsel for Respondent	P. Sri Anandh

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that he has not received the copy of the petition. Counsel for petitioner is directed to furnish copy of the same to the respondents. Time extended at request of both parties for their submissions. Put up on 03.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)